



CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.2223/99
M.A.No.2212/99

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 9th day of December, 1999

1. Bhupender Singh
s/o Shri Ajay Pal Singh
r/o D-1098, Jahangir Puri
Delhi.
Sanad No.2054.
Platoon Commander.
2. Lala Ram Verma
s/o Shri Hukam Road
r/o 230-A, Railway Road
Shanti Nagar Azadpur
Delhi - 110 033.
3. Ashok Kr. Sharma
s/o Sh. Kundan Lal Sharma
19/16, West Moti Bagh
Delhi (Home Guard).
... Applicants
(By Shri S.K.Gupta, through Shri Amresh Mathur,
Advocate)

Vs.

1. Govt. of NCT of Delhi
through Chief Secretary
5, Sham Nath Marg
Delhi.
2. Commandant General
Home Guards and Civil Defence
C.I.T.Building, Raja Garden
New Delhi.
3. Commandant
Delhi Home Guards
C.I.T.Building, Raja Garden
New Delhi.
... Respondents
(By Shri Rajinder Pandita, Advocate)

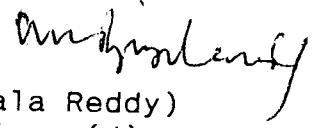
O R D E R (Oral)

By Reddy J.

The matter relates to the removal of the applicant who has been enrolled as Home Guard. This matter has been decided by the Full Bench in OA No.1753/97 with other connected OAs on 25.11.1999. The OA is therefore disposed of in terms of the aforesaid Full Bench. No costs.


(R.K.Ahooja)
Member(A)

/rao/


V.Rajagopala Reddy
Vice Chairman(J)